

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:6175  
ANSWERED ON:30.04.2015  
OIL CESS  
Panda Shri Baijayant "Jay"

**Will the Minister of SHIPPING be pleased to state:**

- (a) whether the Government oil cess collected is proposed to be provided to ports to equip themselves to mitigate pollution; and
- (b) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISHNAN)

(a)&(b):Yes, Madam. Government has formulated a new central sector scheme for providing financial assistance to all Major Ports and 26 oil handling non-major ports under State Maritime Boards/State Governments to help them procure Pollution Response (PR) equipments/materials necessary for combating Tier-I oil spills in their waters.

Under the Scheme, the ports have been categorised into category A, B & C based on the risk of oil spill, in consultation with Indian Coast Guard. Financial assistance upto 50% of the cost of the equipments/materials necessary to mitigate pollution due to oil spills are provided to the ports.